

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

T.A. No.19 of 1997

(CO 17511-W/85)

Present: Hon'ble Dr. B.C. Sarma, Administrative Member

Hon'ble Mr. D. Purakayastha, Judicial Member

TIMIR GHOSH

VS

1. Union of India, through  
The General Manager,  
Eastern Railway  
Howrah having office at  
17, Netaji Subhas Road  
Calcutta-1

2/ The General Manager  
Eastern Railway  
Howrah having office at  
17, Netaji Subhas Road  
Calcutta-1

3. The Divisional Manager,  
Eastern Railway, Howrah  
Division, Howrah  
Police Station & District Howrah

4. Assistant Engineer, Bandel  
C/o Eastern Railway,  
Howrah Bandel,  
Police Station Chinsurah  
Dist. Hooghly

... Respondents

For the Applicant : None

For the Respondents: None

Heard on 18.12.1997

Date of order: 18.12.1997

O R D E R

B.C. Sarma, AM

When the matter was called for the second time at 1255 pm none appears for the applicant. The applicant himself was also present in the Court. We find that after the transfer of the case to this Tribunal a notice was duly sent 22.8.97 by registered post to all concerned intimating the date of hearing. Despite that none appears for the applicant for the last three consecutive occasions. We are, therefore, satisfied that the applicant is no longer interested in prosecuting the case. The application is, therefore, dismissed for default. None appears for the respondents as well.

  
MEMBER (J)

  
MEMBER (A)